

THE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS: DELHI

ORDER

In partial modification of earlier Order bearing No. 1644-52/Pr. D&SJ(East)/KKD/Delhi dated 25.02.2023 of this office, the Committee "To Monitor the work done/progress of the work carried out by the Civil and Electrical PWD, at Karkardooma Court" (at Serial No. 6) is hereby discontinued with immediate effect.



(Sanjay Garg-I)

Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.

No. 5095-102/Pr. D&SJ(East)/KKD/Delhi

Dated 26/05/2023

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. Sh. S. S. Rathi, District Judge, Commercial Court-03, Shahdara/Chairperson.
4. The Administrative Officer (Judl.)/Incharge Concerned Branch, Karkardooma Courts, Delhi.
5. The Website Committee, ^{Karkardooma} Tis Hazari Courts/Karkardooma Courts, Delhi.
6. For uploading on LAYERS.
7. PS to the undersigned.
8. Guard File.



Principal District & Sessions Judge, East District
Karkardooma Courts, Delhi.

Submitted,
LAYERS